NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1475/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES:

Efficient Fire Services

V/s

Walchandnagar Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

SIGNATURE

CS RITESH PCS For MAHAJAN Petitioner

ORDER CP No.1475/ I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has stated that today's hearing date was not intimated to the Corporate Debtor, list this matter on 14.11.2017 with a direction to the Petitioner to intimate the next date of hearing to the Corporate Debtor and to file the proof of service on the next date of hearing.

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)